

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Dated: 18<sup>th</sup> February, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 242 of 2012**

**Association of Steel Rolling Mills & Furnaces & Ors..... Appellant (s)  
Versus**

**Uttar Pradesh Electricity Regulatory Commission  
& Ors.**

**...Respondent (s)**

**Counsel for the Appellant(s): Ms. Swapna Seshadri**

**Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan  
Mr. Sanjay Singh  
Ms. Richa Bharadwaja for R.1**

**ORDER**

We have heard the learned counsel for the parties and  
Written Submissions have also been filed by them.

***Judgment is Reserved.***

**(Rakesh Nath)  
Technical Member  
ts/ak**

**(Justice M. Karpaga Vinayagam )  
Chairperson**